

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RIYASAT TOWERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	RIYASAT TOWERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	17/03/2004
3.	Authority under which corporate debtor is incorporated / registered	ROC – DELHI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201DL2004PTC125229
5.	Address of the registered office and principal office (if any) of corporate debtor	W4D, 204/5, KESHAV KUNJ CARIAPPA MARG, WESTERN AVENUE, SAINIK FARMS NEW DELHI South Delhi DL 110062, IN
6.	Insolvency commencement date in respect of corporate debtor	22-10-2019 (Order received on 04/11/2019)
7.	Estimated date of closure of insolvency resolution process	18.04.2020 (180 days from the date of commencement of resolution process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Harish Taneja IBBI/IPA-002/IP-N00088/2017-18/10229
9.	Address and e-mail of the interim resolution professional, as registered with the Board	236-L, Model Town, Near Mukhija hospital, Sonipat -131001 harishtaneja78@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	606, Anushka Tower, Garg Trade Centre, Sec-11, Rohini, New Delhi – 110085 Cirp.riyasat@gmail.com
11.	Last date for submission of claims	18.11.2019 i.e., 14 days from appointment of Interim Resolution Professional
12.	Class of Creditors, If any, under clause (b) of sub-section (6A) of Section 21, ascertained by IRP	Allottees under Real Estate Project
13.	Name of Insolvency Professionals Identified to act as Authorized Representative of Creditors in Class	1 Mr. Mahavir Parshad Jain IBBI/IPA-001/IP-P00894/2017-18/11491 Mobile No: 9643818001 Jain.mp54@gmail.com 2 Mr. Roshan Lal Jain IBBI/IPA-001/IP-P00966/2017-18/11587 Mobile No: 9818398895 Email ID: roshanlajain@yahoo.co.uk 3 Mr. Subhash Bansal IBBI/IPA-001/IP-P00450/2017-18/10793 Mobile No- 9310050849 Email. ID: cabansalsubhash@gmail.com
14.	(a). Relevant Forms and (b). Details of Authorized Representative Available at:	a) Weblink: https://ibbi.gov.in/downloadform.html b) Address: https://ibbi.gov.in/ips-register/view-ip/2 INSOLVENCY AND BANKRUPTCY BOARD OF INDIA, 7th Floor, Mayur Bhawan, Shankar Market, Connaught Circus, New Delhi -110001 2nd Floor, Jeevan Vihar Building, Parliament Street, New Delhi, 110001

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Riyasat Towers Private Limited on 22.10.2019.

The creditors of M/s Riyasat Towers Private Limited, are hereby called upon to submit their claims with proof on or before 18.11.2019 falling fourteen days from the appointment of the interim resolution professional to the interim resolution professional at the address mentioned against entry No. 10.


The claims may be submitted in specified form in terms of regulations 7,8,9 and 9A of The Insolvency and Bankruptcy Board of India (Insolvency Process for Corporate Persons) Regulations 2016, by the Operational Creditors (except workmen and employees) in “Form B”, Financial Creditors in “Form C”, Financial Creditors in a class in “Form CA”, workman or an Employee in “Form D”, Authorised Representative of Workmen and Employees in “Form E”, Any other Stakeholder in “Form F”.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : November 5, 2019

Place : New Delhi


Harish Taneja
Interim Resolution Professional
IBBI/IPA-002/IP-N00088 /2017-18/10229